NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA)/ No.12/ BB/17	151	For Order	230/ 232	Ruukki Metals Trading & Marketing India(P) Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
28.	ADITI-	RUUKKI METALS	Adeti	
	9742731248	Trading and	7	
	9742731248 CHAMBERS OF	Marketing India	÷	
	MANEESHA KONGOVI	(0) Ltd		

Heard the counsel for petitioner. She has filed synopsis.

Orders reserved.

MEMBER (J)

MEMBER (T)